

Rajya Sabha

List of Questions for ORAL ANSWERS

to be asked at a sitting of the Rajya Sabha to be held on
Tuesday, July 27, 2021/ 05 Sravana, 1943 (Saka)

(Ministries : Ayush; Corporate Affairs; Culture; Earth Sciences; Finance; Health and Family Welfare; New and Renewable Energy; Power; Science and Technology; Tourism)

Total number of questions -- 15

Boosting vaccine production in the private sector

76 Shri Harnath Singh Yadav:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) the action that has been taken by Government to boost the private sector to enhance the production of vaccines in the country such as Covishield and Covaxin so as to control the prevailing COVID-19 pandemic in the country; and
- (b) whether it is a fact that Government has proposed to provide free vaccine to all citizens of the country, if so, the number of people who have been vaccinated in the country till date?

Loans waived off in PSBs

77 Shri Shamsher Singh Dullo:

Will the Minister of **Finance** be pleased to state:

- (a) the details of the amount of loans waived off/ written off in public sector banks (PSBs) in the last three years, bank-wise;
- (b) the reasons for such waiver; and
- (c) the total quantum of Non-Performing Assets (NPAs) in public sector banks in 2014-15 and 2020-21, bank-wise?

SARS-CoV-2 genome sequencing

78 Shri Vaiko:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether all SARS-CoV-2 genomes are sequenced by the group of laboratories across the country;
- (b) whether Government would increase genome sequencing capacity in view of variants of concern like Delta and Delta Plus, causing surge in cases; and
- (c) if so, the details thereof and by what time the report on genome sequencing would be ready for analysis by experts?

Cryptocurrency Exchanges

79 # Shri Sushil Kumar Modi:

Will the Minister of **Finance** be pleased to state:

- (a) the number of cryptocurrency exchanges operational in the country and the number of investors linked to the same;
- (b) whether it is a fact that narcotic drug traffickings and money laundering are being committed through many of the cryptocurrency exchanges;
- (c) whether Government intends to impose an equalisation levy on the investors who have bought cryptocurrency from abroad; and
- (d) if so, the details thereof?

Non-compliance of CBDT orders on not filing appeal

80 # Shri Shaktisinh Gohil:

Will the Minister of **Finance** be pleased to state:

- (a) the number of cases of non-compliance of orders of the Central Board of Direct Taxes (CBDT) like not filing appeal in the High Court despite the direction of Directorate General of Income Tax (DGIT) (Investigation) and allowing appeal without collecting the requisite demand by the Commissioner of Income Tax (CIT) (Central) Mumbai-II and Principal Commissioner of Income Tax (PCIT) (Central-2) Kolkata from 31st March, 2017 to 31st March, 2019;
- (b) the details of those responsible for the same; and
- (c) the action taken against the people responsible for the same?

Easing out corporate tax filing process

81 Dr. Ameer Yajnik:

Will the Minister of **Finance** be pleased to state:

- (a) whether Government has any proposal to ease out the corporate tax filing process in near future;
- (b) if so, the details thereof and, if not, the reasons therefor; and
- (c) the details of its impact on the corporate sector?

Development of new and renewable energy in the country

82 Dr. Sasmit Patra:

Will the Minister of **New and Renewable Energy** be pleased to state:

- (a) the steps being undertaken to develop new and renewable energy in the country; and
- (b) the details of any specific measures being undertaken to develop new and renewable energy in Odisha?

Installation of sulphur dioxide regulators in power plants

83 # Shri Rewati Raman Singh:

Will the Minister of **Power** be pleased to state:

- (a) whether it is a fact that even after the deadline given by Government to install the technology to prevent sulphur dioxide in the black smoke emitted from the power stations, many power companies are yet to install this technology;
- (b) whether it is also a fact that the coal-fired power stations of the country are facing technical difficulties in installing sulphur regulator technology;

- (c) if so, the details thereof; and
- (d) the guidelines issued by Government for immediate installation of sulphur regulator technology in all the power stations of the country?

Panama Papers Scam

84 Shri Sukhendu Sekhar Ray:

Will the Minister of **Finance** be pleased to state:

- (a) the quantum of undeclared assets of Indian nationals identified by the tax authorities in the Panama Papers scam till June, 2021;
- (b) the names of the Indians exposed during investigation, who moved money in and out of global tax havens; and
- (c) the number of Indians or body of persons who stashed money outside India and arrested and the details thereof?

Compensation to kin of COVID-19 victims

85 Shri Anand Sharma:

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether Government has taken cognisance to the Hon'ble Supreme Court's directions regarding compensation to next of kin of COVID-19 victims;
- (b) if so, the details thereof;
- (c) whether any guidelines for the same have been framed and the amount of ex-gratia payment as minimum relief has been finalised;
- (d) if so, the details thereof; and
- (e) the proposed time-frame for implementation of the same?

Research on ancient Indian medicines

86 Dr. Banda Prakash:

Will the Minister of **Ayush** be pleased to state:

- (a) the details of the research conducted or being conducted regarding ancient Indian medicines across the country along with the outcome thereof, State-wise;
- (b) the details of the funds allocated and utilised during the last three years and the current year so far, State-wise;
- (c) whether Government has signed any Memorandum of Understanding (MoU) with IITs in this regard, if so, the details thereof along with the targets set therefor; and
- (d) the details of the funds likely to be sanctioned for the same?

New tourist infrastructure projects

87 # Dr. Ashok Bajpai:

Will the Minister of **Tourism** be pleased to state:

- (a) the number of tourism projects which have been sanctioned and implemented by Government for infrastructural development in the tourism sector during the last three years;
- (b) the amount sanctioned for tourism projects of Uttar Pradesh; and
- (c) the number of new tourism projects that are proposed to be sanctioned during the current year, State-wise?

Loan defaults in PSBs

88 **Shri Binoy Viswam:**

Will the Minister of **Finance** be pleased to state:

- (a) total amount of loans given by Public Sector Banks (PSBs) to private entities that have defaulted, details thereof for last three years, year-wise;
- (b) total number of wilful defaulters identified by PSBs and loans recovered during last three years;
- (c) whether Government has taken notice of the list of 2400 wilful defaulters made public by All India Bank Employees Association (AIBEA);
- (d) steps Government has taken to recover these loans;
- (e) how many/much of these loans have been forgone; and
- (f) whether Government has taken any legal action against these defaulters, if so, the details thereof?

Timely vaccination of COVID-19 warriors

89 # **Smt. Chhaya Verma:**

Will the Minister of **Health and Family Welfare** be pleased to state:

- (a) whether it is a fact that Government has lagged behind in achieving success in its scheduled vaccination programme of vaccinating the COVID-19 workers/warriors first;
- (b) if so, the details thereof;
- (c) whether it is also a fact that many COVID-19 workers or warriors have met untimely death due to lack of timely vaccination; and
- (d) the target set for the vaccination of COVID-19 workers or warriors and the number of persons who were administered vaccines till May, 2021?

Corporate tax collection

90 **Shri G.C. Chandrashekar:**

Will the Minister of **Finance** be pleased to state:

- (a) whether the corporate tax collection lags behind the personal tax collection in the year 2020-21;
- (b) if so, the measures taken by Government to boost up corporate tax collection;
- (c) whether Government has announced for a new corporate tax regime to help the MSME sector; and
- (d) if so, the details thereof with the State-wise facts and figures?

New Delhi
The 20th July, 2021
29 Ashadha 1943 (Saka)

Desh Deepak Verma,
Secretary-General.

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